[Shri Raghu Ramaih]

- Review (Hindi and English versions) by the Government on the working of the Shipping Corporation of India Limited Bombay, for the year 1968-69.
- (ii) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1988-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—3364/70.]

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC.

SHRI RAGHU RAMAIAH: I beg to lay on the Table following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fourth Lok Sabha:—

- (i) Statement No. I
- (ii) Supplementary Statement Nos. II and III
- (iii) Supplementary Statement No. II
- (iv) Supplementary Statement No. XVI
- (v) Supplementary Statement No. XI
- (vi) Supplementary Statement No. XVIII
- (vii) Supplementary Statement No. XXIV
- (viii) Supplementary Statement No. XVIII
- (ix) Supplementary Statement No.

[Placed in Library See. No. LT—3365/70.]

FINANCE ACCOUNTS OF THE CENTRAL
GOVERNMENT, 1966-67

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): I beg to lay on the Table a copy of the Finance Accounts (Hindi version) of the Central Government for the year 1966-67. [Placed in Library. See No. LT—3366/70.]

श्री शिवचन्द्र झा (मधुबनी): अध्यक्ष महो-दय, ब्राइटम नम्बर 6 पर मेरा पोइंट आफ ब्रा-इंर है।

1966-67 के फाइनेंस ब्रकाउन्ट्स का हिन्दी ब्रनुवाद ब्राज रखा जा रहा है। इन को Tenth Session, 1970,

Ninth Session, 1969.

Eighth Session, 1969.

Seventh Session, 1969.

Sixth Session, 1968.

Fifth Session, 1968,

Fourth Session, 1968.

Third Session, 1967.

Second Session, 1967.

इस का हिन्दी अनुवाद करने में चार साल लग गये हैं, यह कहां तक उचित है ?

MR. SPEAKER: You have stated your views. Item No. 7.

ASSENT TO BILL

SECRETARY: Sir, I lay on the Table the West Bengal State Legislature (Delegation of Powers) Bill, 1970 passed by the Houses of Parliament during the current session and assented to since a report was last made to-the House on the 3rd April, 1970.